

search and applied research, and the Council of Scientific and Industrial Research has been set up in order to support and advance the cause of applied research, and all the laboratories working under this Council primarily devote their attention and energy to applied research.

SHRI N. SRI RAMA REDDY: It is also reported that there are various difficulties with which industries are faced in this country particularly because the research that is going on in the various laboratories does not take into account the actual economics of the particular project. Therefore, will the hon. Minister also consider the question of making these researches project-oriented?

SHRI M. C. CHAGLA: Most of the laboratories are working on a project-wise basis. I do not think the hon. Member is right in saying that the laboratories have not helped industries. I hope to place in the hands of hon. Members very soon a brochure which will satisfy them about the extent to which these laboratories have helped industries in all parts of the country.

SHRI M. P. BHARGAVA: May I know when this working group was appointed and who are the members of this working group?

SHRI M. C. CHAGLA: This working group was appointed in November 1963. As regards its membership, I have got the list and if the hon. Member wants, I can read out the names of the members. There are 26 names. Does the hon. Member want me to read them out?

MR. CHAIRMAN: You want all the 26 names?

SHRI M. C. CHAGLA: They are—

The Director General of the C.S.I.R.

Dr. Kothari, Chairman, U.G.C.

Dr. K. A. Hamied of CIPLA Laboratory, Bombay.

Dr. S. Dhawan of the Indian Institute of Science,

Dr. Vikram Sarabhai, Physical Research Laboratory, Ahmedabad.

Dr. Maheshwari, Head of Botany Department, University of Delhi.

Dr. M. S. Randhawa, Adviser, Planning Commission.

Dr. S. R. Palit, Indian Association for the Cultivation of Science, Jadavpur.

Dr. Sen, Rector, Jadavpur University, Jadavpur.

MR. CHAIRMAN: You can say when you have had enough.

SHRI M. C. CHAGLA: Shall I go on, Sir?

SHRI N. SRI RAMA REDDY: May I know, Sir, when the work of this group is likely to be completed?

SHRI M. C. CHAGLA: As expeditiously as possible.

CELLS DEALING WITH PUBLIC COMPLAINTS OF CORRUPTION

*126. { **SHRI Y. A. REDDY:**
 SHRI JAGAT NARAYAN†:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Ministers of the States have been requested to set up cells to deal with public complaints of corruption;

(b) if so, how many Chief Ministers have taken action in this behalf;

(c) whether the Chief Ministers have been requested to send their reports periodically to the Centre on the working of these cells;

†The question was actually asked on the floor of the House by Shri Jagat Narain.

(d) how many complaints, since the setting up of such cells in the Ministries, have been received and how many of these have been entrusted to the special branch for investigation;

(e) whether any State Government has taken steps to set up Sadachar Samitis on the model of the Central Samiti; and

(f) if the reply to part (e) above be in the negative, what steps have been taken to set up the Samitis?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) and (c) Do not arise in view of the answer to (a).

(d) No instructions have been issued by this Ministry to set up such cells in the Ministries of the Central Government.

(e) The State Governments do not set up Sadachar Samitis as they are non-official bodies.

(f) Does not arise in view of answer to (e).

श्री जगत नारायण : क्या वजीर साहब बतलायेंगे कि अखबारों में यह खबर छपी थी कि यूनियन गवर्नमेंट की तरफ से "सेल्स" बनाने के लिये हिदायत जारी कर दी है और अब इन्कार किया गया है ?

श्री गुलजारी लाल नन्दा : ऐसी कोई हिदायत जारी नहीं की गई है ।

श्री जगतनारायण : क्या वजीर साहब बतलायेंगे कि सदाचार समिति के अब वे पैटरन नहीं रहना चाहते हैं ? क्या इसकी वजह यह है कि यूनियन गवर्नमेंट ने यह फैसला किया है कि सदाचार समिति नहीं बननी चाहिये ।

श्री गुलजारी लाल नन्दा : ज़रा फिर दुहरा दें, पहला हिस्सा मैंने सुना नहीं है ।

श्री सभापति : वे पूछने हैं कि आप सदाचार समिति के पैटरन क्यों नहीं रहना चाहते हैं और क्या गवर्नमेंट ने फैसला किया है कि सदाचार समिति न रहे ।

श्री गुलजारी लाल नन्दा : मैं मेम्बर साहब का मशकूर हूँ कि मुझे इस चीज़ को साफ करने का मौका दिया । सदाचार समिति के बनने का जब वक़्त आया था उस वक़्त यहाँ की जितनी पोलिटिकल पार्टियाँ हैं उनके लीडरों को, रिप्रेजेंटेटिव्स को, पार्लियामेंट के मेम्बरों को मैंने इनवाइट किया था और वे इकट्ठे हुए थे । मैंने उनसे अर्ब की कि सब इसमें शामिल हों, इस काम में शामिल हों । तो सब की यह राय मुझ को मालूम हुई कि अच्छा नहीं होगा, पोलिटिकल पार्टियों को इससे अलहिदा हो रहना चाहिये । तो उस वक़्त मैंने भी यह फैसला किया कि मैं भी इसमें से अलहिदा हो जाऊँ । लेकिन यह देखा गया कि चूँकि यह संस्था शुरू हो रही है कुछ देर तक इसको मैं अपने हाथ में रखूँ, यानी मैं इसकी सेवा करूँ, ताकि इसका इन्तजाम कुछ अच्छा हो जाय, इसके बाद मैं इससे अलहिदा हो सकता हूँ । इसलिये मैंने कुछ दिनों पहले यह कहा था कि जितनी जल्दी हो सकेगा मैं इससे दस्तबरदार हो जाऊँगा ।

श्री जगत नारायण : क्या वजीर साहब बतलायेंगे कि कांग्रेस हाई कमान्ड ने ऐसा हुक्म दिया है कि सदाचार समितियाँ नहीं बननी चाहियें और वजीर साहब उससे अलहिदा हो जायें ?

श्री गुलजारी लाल नन्दा : यह भी एक अच्छा सवाल आपने उठाया, मैं नहीं जानता यह इस सवाल से उठता है । कांग्रेस ने ऐसा न कहा है न ऐसा साँचा है । किसी ने भी ऐसा नहीं कहा है । सवाल सिर्फ यह था कि चूँकि यह नान-पोलिटिकल, नान-आफिशल संस्था है इसलिये इसको कांग्रेस का रिकगनीशन नहीं चाहिये । सिर्फ इतनी बात थी ।

SHRI BHUPESH GUPTA: Sir, I attended this meeting. We were invited by the Home Minister himself and he presided over it. Anyway, he initiated it and there is correspondence between us and the Home Ministry and we were given to understand that the Samiti was being sponsored by the . . .

SEVERAL HON. MEMBERS: Where is the question?

SHRI BHUPESH GUPTA: It is coming.

MR. CHAIRMAN: He is giving the background of the question.

SHRI BHUPESH GUPTA: Yes, Sir, the background. You see, you take guidance from him. Therefore, Sir, from the manner it was set up it was indicated that the matter was being sponsored by the Government and as I said the correspondence is there. After that—I do not know whether the Government or the Ministry has taken note of it—immediately after these steps were taken to set up this body under the sponsorship of the Home Minister himself, Mr. Biju Patnaik in a conference castigated this body and Shri Atulya Ghosh, a member of the Congress Working Committee and called Bangeshwar in Bengal, raised serious objection to it, and the matter came before the Congress Working Committee and the A. I. C. C. and we were told through the Press that neither the Government knew about it, nor the Congress High Command knew anything about it.

(Interruptions)

MR. CHAIRMAN: Let him finish his question, please. You will only make him longer.

SHRI BHUPESH GUPTA: You are quite right, Sir.

MR. CHAIRMAN: Please finish your question.

SHRI BHUPESH GUPTA: You are quite right.

MR. CHAIRMAN: You have such a fund of arguments and knowledge, Mr. Gupta, that you should be able to put your question briefly.

SHRI BHUPESH GUPTA: Sir, I don't get a chance. That is my difficulty.

SHRI M. P. BHARGAVA: On a point of order, Sir. Can we discuss in this House what happened in the Working Committee meetings of political parties?

MR. CHAIRMAN: No discussion. He is only giving the background for his question.

SHRI M. P. BHARGAVA: How can he bring in political parties here?

MR. CHAIRMAN: As far as this is concerned I have allowed him to put the question.

SHRI BHUPESH GUPTA: We should like to know from the hon. Minister whether before he took up this move either as an individual or as the Home Minister—whatever be the capacity in which he took this up—he had any consultation with the Government or the Cabinet in order that he could go ahead with this thing.

SHRI JOSEPH MATHEN: It is a Cabinet secret.

SHRI BHUPESH GUPTA: He has not yet become the Deputy Home Minister. I would like to know this. If he did not consult the Cabinet and had not been authorised even in that capacity to take up that move . . .

SHRI JOSEPH MATHEN: On a point of order, Sir.

MR. CHAIRMAN: What is the point of order?

SHRI JOSEPH MATHEN: Sir, can a Member of this House ask a question about the discussion in the Cabinet?

SHRI BHUPESH GUPTA: Shall I ask a nasty question then?

MR. CHAIRMAN: I do not entertain the point of order.

SHRI BHUPESH GUPTA: All right, Sir, Let me put a hasty question.

MR. CHAIRMAN: Mr. Gupta, please put your question.

SHRI BHUPESH GUPTA: How can I, Sir? I am not allowed. I would like to know what steps the hon. Minister is taking in order to save the Sadachar Samiti and the movement from being sabotaged by members of the Congress Working Committee and the former Chief Minister of

SHRI GULZARILAL NANDA: I repudiate this insinuation. Nobody is sabotaging it. They are all helping.

श्री गिरिराज किशोर कपूर : श्री मंत्री महोदय ने फरमाया कि पोलिटिकल पार्टी के लीडरों को सदाचार समिति के लिये बुलाया और ऐसी राय हुई कि राजनैतिक नेताओं को उससे अलग रहना चाहिये और हमारे होम मिनिस्टर साहब ने भी यह उचित समझा कि हम भी अलग रहें, तो यह सदाचार समिति किन लोगों के लिये है ? अगर राजनैतिक लोगों के लिये नहीं है, मिनिस्टर्स के लिये नहीं है, तो क्या यह केवल पब्लिक के लिये है, मैं यह जानना चाहता हूँ ।

MR. CHAIRMAN: I do not think this needs any reply.

SHRI C. D. PANDE: Last year, when first this Sadachar Samiti idea was mentioned in this House, the hon. Home Minister was pleased to say that this will be purely a non-official organisation but in the course of the year, step by step, this organisation has been getting into official routine with the Home Minister as the patron. It has a room in the Central Secretariat and it is enjoying all the privileges like a telephone, staff car, etc. How is it possible that the Home Minister, not as Home Minister but as Mr. Nanda, is giving his patronage to an organisation which is supposed to be non-official and yet has all the facilities of a Government organisation?

SHRI GULZARILAL NANDA: Sir, it is a very queer question that has been asked.

SHRI BHUPESH GUPTA: He is also helping you.

SHRI GULZARILAL NANDA: It is open to the Home Minister or any Minister to take the help of a non-official organisation for the purpose of facilitating the task undertaken by the Government. I had declared here also that no grant will be given to or accepted by this organisation. It is so; no grant is being accepted or given and as to a room in the Secretariat, I am not aware of it but if any facilities are given to an organisation in order that it may render effective assistance to the Government in some matter which is of public importance and value, I do not think there should be anything wrong. Sir, what does the Sadachar Samiti do? It only entertains whatever complaints come. They are screened and are forwarded to Government. This Samiti does not exercise any power or authority. It has no monopoly. Anybody else can do it. It is doing a very useful function.

(Several hon. Members stood up.)

MR. CHAIRMAN: No, no. I will pass on to the next question.

ACTION ON DAS COMMISSION REPORT

SHRI ABDUL GHANI†:

SHRI A. D. MANI:

SHRI G. K. KAPOOR:

SHRI DAHYABHAI

V. PATEL:

SHRI CHANDRA

SHEKHAR:

*127. SHRI BHUPESH GUPTA:

SHRI SANKAR PRATAP

SINGH DEV:

SHRI M. N. GOVINDAN

NAIR:

SHRI P. K. KUMARAN:

SHRI P. ABRAHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has directed the Government of

†The question was actually asked on the floor of the House by Shri Abdul Ghani.